

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2843
ANSWERED ON:07.12.2009
ROADS UNDER NREGS
Nagorao Shri Dudhgaonkar Ganeshrao

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has decided to take up roads under National Rural Employment Guarantee Scheme (NREGS) in the SC/ST inhabited areas in each State of the country including Maharashtra;
- (b) if so, the details thereof State-wise; and
- (c) the time by which these projects are likely to be completed?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

- (a): NREG Act is uniformly implemented in all rural areas of the country and is not area specific with reference to its inhabitation. Rural connectivity to provide all-weather access is a permissible activity under the Act.
- (b) & (c): Do not arise.